

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.109
New IA/2255/ND/2024 in IB/1105/ND/2020

IN THE MATTER OF:

Nirmal Trading Co.	...	Applicant
Versus		
Printland Digital (India) Pvt Ltd.	...	Respondent

Under Section 9 of (IBC), 2016

Order delivered on 08.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Narender Singh, Adv.
For the Respondent : Ms. Shruti Goyal, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/2255/ND/2024:-

Mr. Narender Singh, Ld. Counsel for Deemed erstwhile RP is present. Ms. Shruti Goyal accepts notice on behalf of the Respondents and seeks time to file reply. One week time is granted. List this matter on **27.05.2024**.

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)